(a) whether the U. N. Military Observers Team in Jammu and Kashmir has been allowed to expand its activities and if so, the details and the reasons thereof; and

53

(b) whether the United Nations Military observers Group for India and Pakistan, as directed by the U. N. O., has requested for the help a third party in its work and if so, Government's reaction in the matter?

THE MINISTER OF DEFENCE (SHRI Japan; and * JAGJIVAN RAM) : (a) Under the Karachi Agreement, UNMOGIP had been entrusted with the work of supervision of the 1949 Cease Fire Line in Jammu & Kashmir. The UNMOGIP has not been entrusted with any responsibility in regard to the present line of control. Therefore, the question of expanding its work in Jammu & Kashmir does not arise.

(b) The Government of India are not aware whether UNMOGIP has asked any third party to help in its work.

SIXTH FINANCE COMMISSION

- *524. SHRI SITARAM JAIPURIA; Will the Minister of FINANCE be pleased *to* state;
- (a) whether it is a fact that the study-group recently appointed by Government on Centre-State finances has suggested a widening of the scope of work of the Sixth Finance Commission;
- (b) if so, the details of the suggestions made by the group;
- (c) what is the reaction of Government thereto; and
- (d) whether the suggestions will be considered by Government while appointing he Sixth Finance Commission?

THE MINISTER OF STATE IN THE MNISTRY OF FINANCE (SHRI K. R. ?ANESH): (a) to (d) The suggestions

Rations are undefrs^J: wll be kept m view in finalising the teTM preference of the Sixth Financ Commit

LOSS DUE TO SUSPENSION OF FOREIGN AID

- *525. SHRI M. K. MOHTA wiH th. Minister of FINANCE be pleafed Rjf?
- (a) whether Government have formu-ated any scheme to ensure that the licentrf -ndustries do not suffer for want mp" ted cap.tal goods as a result of the susnen s.on of aid by USA and
- (b) if so, the details thereof?

THE MINISTER OF FINANCE rSHR. CHAVAN): (a)and (b) Only £ ££! States suspended a part of her non-project war TTM S^{1,0Wing} *>> ^o-w2E war. To meet the urgent needs of industry Government arranging alternative sources of supply from Zp^J^Z areas or from other available TedH* and where imports have necessarily fo be made from the United States, free foreign et change ,s being made available, to the extent posible Every effort is being maSe to ensure that the implementation of p7oL£ and production in industry is not SES on account of stoppage of aid by the US

AIR SERV.CES BETWEEN INDIA AND MAURITIUS

- *526. SHRI SURAJ PRASAD: Will the Mm.ster of TOURISM AND civn AVIATION be pleased to state:
- (a) whether it is a fact that the Government of India and the Government of E In $Z^{\land \text{ discussed *}}$ » Possibilities of introducing air services between the two countries; and
- on (b) if so, the out-come of the discuss-

THE MINISTER OF TOURISM AND 2^{VII}Aw^{ION}(DR KARAN S)NG£ (a) and (b) An a.r services agreement between India and Mauritius was signed in New